

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:3977  
ANSWERED ON:31.07.2009  
FACILITIES FOR VAISHNO DEVI PILGRIMS  
Rawat Shri Ashok Kumar

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Union Government and the State Government of Jammu and Kashmir bear any expenditure for providing facilities to Vaishno Devi pilgrims;
- (b) if so, the year-wise details of the expenditure incurred during the last three years and till date;
- (c) the number of the pilgrims benefited during the above mentioned period and the expenditure incurred thereon;
- (d) the details of the facilities provided to pilgrims by the Government;
- (e) whether there is any proposal of the Government of provide more facilities to the pilgrims; and
- (f) if so, the details thereof and the estimated expenditure incurred thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (KUMARI SELJA)

(a) to (f): Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. However, the Ministry of Tourism, Government of India, extends Central Financial Assistance under the scheme of Product Infrastructure Development for Destinations and Circuits for tourism projects based on the proposals received from them. Two proposals for development/up-gradation of infrastructure at Katra have been received from the State Government of Jammu & Kashmir. Sanction of the projects is subject to the adherence to the scheme guidelines, inter-se priority and availability of funds.